

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2029
ANSWERED ON:13.03.2007
FOREIGN DIRECT INVESTMENT
Kumar Shri Shailendra;Prabhu Shri Suresh Prabhakar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Committee on Foreign Direct Investment appointed by the Government has asked the National Security Council Secretariat to provide guidelines for sectors and nations from where FDI need to be closely monitored;
- (b) if so, the details thereof;
- (c) whether the National Council had supplied the required informations to the said committee;
- (d) if so, the details thereof;
- (e) whether the Government proposes to review the sectors / nations for which approval has already granted under the guidelines provided by National Security Council Secretariat;
- (f) if so, the details thereof; and
- (g) the time by which the report is likely to be presented to the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (g): There is no Committee on Foreign Direct Investment (FDI) which has asked the National Security Council Secretariat to provide guidelines for sectors and nations from where FDI need to be closely monitored. However, all aspects of national security are of paramount concern to the Government and concerns of national security sensitivity are being constantly addressed suitably. FDI policy, including issues relating to national security, is reviewed on an ongoing basis through inter-Ministerial consultations.